

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:335

ANSWERED ON:02.12.2004

UNUSED AIRPORTS

Angadi Shri Suresh Chanabasappa;Badi Shri Rajendra Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of unused airports in the country State/Union Territory-wise;
- (b) the reasons for not utilising these airports;
- (c) the names and location of the airports made operational out of these airports during the last three years and the airports proposed to be revived during 2004-2005 and 2005-2006;
- (d) whether Kanpur Airport is being taken up for revival; and
- (e) if so, the time by which this work is likely to commence?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) The number of airports / civil enclaves in the country State / Union Territory-wise is as under: Mizoram-1, Maharashtra-3, West Bengal-5, Chhattisgarh-1, Jharkhand-1, Andhra Pradesh-4, Gujarat-1, Karnataka-2, Uttar Pradesh-2, Orissa-1, Bihar-3, Tripura-3, Madhya Pradesh-3, Arunachal Pradesh-1, Assam-2 and Tamil Nadu-1 respectively.

(b) Non-commitment of schedule airlines to operate their services, airport being unfit for operations etc. are the reasons for not utilizing these airports.

(c) During the last three years the airports at Surat, Hubli, Belgaum, Vijayawada, Gorakhpur, Allahabad, Lilabari, Shillong and Kolhapur has been made operational. During 2004-05, Ludhiana and Jabalpur airports are planned to be made operational. During 2005-06, airports at Cuddappah, Rajahmundry, Tuticorin, Salem, Kandla, Keshod, Jaisalmer and Kanpur are planned to be made operational by M/s Air Deccan subject to availability of adequate traffic.

(d) & (e) Kanpur airport is operational and no immediate development works are required. Airlines are free to operate their services on any route including Kanpur based on traffic requirements subject to route dispersal guidelines issued in this regard.